

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.335 OF 2020

PETITIONER:

AJMALKHAN F.S., S/O.FATHAHUDEEN,
AGED 24 YEARS, THADATHARIKATHU VEEDU,
KODUNGAMCHERRY, PANGODE P.O., NEDUMANGAD,
THIRUVANANTHAPURAM.

BY ADV. SRI. B.MOHAN LAL.

RESPONDENTS:

1. STATE OF KERALA REPRESENTED BY THE SECRETARY TO GOVERNMENT,
LOCAL SELF GOVERNMENT DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
2. THE DIRECTOR OF PANCHAYATHS, GOVERNMENT OF KERALA,
PUBLIC OFFICE BUILDINGS, MUSEUM, THIRUVANANTHAPURAM
- 695 033.
3. THE PANGODE GRAMA PANCHAYATH REPRESENTED BY ITS
SECRETARY, PANGODE P.O., THIRUVANANTHAPURAM - 695
609.
4. THE PANGODE GRAMA PANCHAYATH REPRESENTED BY ITS
PRESIDENT, PANGODE P.O., THIRUVANANTHAPURAM - 695
609.

BY SMT.VINEETHA B., GOVT. PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No. 335 of 2020

Dated this the 5th day of May, 2020

ORDER

Learned Government Pleader takes notice for respondents 1 and 2. Petitioner shall take out notice by speed post to respondents 3 and 4.

The auction conducted pursuant to Ext.P4 will be subject to the final decision of this writ petition.

Post on 21.5.2020. The learned Government Pleader to get instructions.

**BECHU KURIAN THOMAS
JUDGE**

vps

APPENDIX

PETITIONERS EXTS:

EXHIBIT-P1- THE TRUE COPY OF ORDER NO:A4-2760/2019 DATED
06/05/2019 ISSUED BY THE 3RD RESPONDENT.

EXHIBIT-P2- THE TRUE COPY OF THE RESOLUTION NO:6(1) DATED
25/01/2020 ISSUED BY THE 4TH RESPONDENT.

EXHIBIT-P3- THE TRUE COPY OF THE NOTIFICATION NO:A4-
777/2020(3) DATED 10/03/2020 ISSUED BY THE
3RD RESPONDENT TO CONDUCT AUCTION ON
27/03/2020.

EXHIBIT-P4- THE TRUE COPY OF THE NOTIFICATION NO:A4-
777/2020(3) DATED 10/03/2020 ISSUED BY THE
3RD RESPONDENT TO CONDUCT AUCTION ON
07/05/2020.